

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1537
ANSWERED ON:21.08.2012
FISH PRODUCTION
Punia Shri P.L.

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the fish production registered in the country during each of the last three years and the current year, State-wise;
- (b) whether the Government has taken any steps to regulate illegal fishing using trawlers, double fishing nets in the coastal water by fishermen;
- (c) if so, the details thereof; and
- (d) if not, the steps taken by the Government to check such illegal fishing activities?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a) The State-wise fish production during the last three years 2008-09, 2009-2010 and 2010-2011 is at Annexure I.
- (b) to (d): Fishing in the coastal waters, i.e., up to 12 nautical miles from the coastline falls under the purview of coastal State Governments/UTs concerned. Regulation of all fishing related matters including illegal fishing are governed by respective State Governments/UTs through their Marine Fisheries Regulation Acts (MFRAs.)